

Annexure-3

Name of the corporate debtor: HIRMA POWER LIMITED.; Date of commencement of CIRP: 14-Oct-2024 ; List of creditors as on: 13-Jan-2025

Secured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount in Rs | | | | |
|--------------|--|--------------------|---------------------------|------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | Authum Investment & Infrastructure Ltd | | 22.10.2024 | 10,52,24,26,724 | 4,70,44,70,636 | Secured | NA | NA | NA | 72.80% | Nil | Nil | 5,81,79,56,088 | - | |
| Total | | | | 10,52,24,26,724 | 4,70,44,70,636 | | 0 | - | | | | | 5,81,79,56,088 | - | |